

for the period 1951-52 to 1953-54 together with a statement of investigations to be undertaken in the same area during the field season 1954-55 is laid on the Table of the House. [See Appendix II, annexure No. 15.]

EDUCATION DEPARTMENTS ABROAD

*243. **Shri N. M. Lingam:** Will the Minister of Education be pleased to state:

(a) the number and names of Indian Embassies and Missions to which Education Departments are attached;

(b) the expenditure incurred on these Departments during the last three years; and

(c) the purposes for which the funds provided for these departments are utilised?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Four, namely, High Commission in London, Embassies at Washington and Bonn and Commission at Nairobi.

(b) A statement is placed on the Table of the House. [See Appendix II, annexure No. 16.]

(c) For pay and allowances of staff, miscellaneous expenditure and contingencies.

ENGINEERING COLLEGES AND TECHNICAL INSTITUTES

*247. **Shri Bishang Kelshing:** Will the Minister of Education be pleased to state:

(a) the amount allotted for the purpose of grant to different engineering colleges and technical institutes in the country during the current financial year;

(b) whether the recommendations from the State Governments about their requirements have been received;

(c) whether any decision about the allotment of grants to different institutes has been taken; and

(d) if so, whether Government will lay a statement on the Table of the House in this connection?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (d). A statement giving the required information is laid on the Table of the House. [See Appendix II, annexure No. 17.]

SCHOOL OF TOWN AND REGIONAL PLANNING

*248. **Shri Bahadur Singh:** Will the Minister of Education be pleased to refer to the reply given to unstarred question No. 119 on the 30th August, 1954 and state:

(a) whether the school of Town and Regional Planning has since been established;

(b) if so, what are the courses for training that have been prescribed for the trainees; and

(c) what is the number of trainees that have come forward for training in these courses?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (c). A Governing Body consisting of representatives of Government, Institute of Town Planners, Institution of Engineers and All India Council for Technical Education has been set up for the administration and management of the School. Steps are being taken to appoint a Director and the School will start functioning as soon as arrangements for accommodation and staff have been completed.

Details in respect of the courses of training and number of persons to be trained are being worked out by the Governing Body.

CAREER INFORMATION CENTRES

*252. **Shri V. Missir:** Will the Minister of Education be pleased to state:

(a) whether any steps have been taken to organise 'Career Information Centres' for the Educational Institutions;

(b) if so, the progress made so far in the various States;

(c) how many such centres are functioning at present;

(d) what amount has been spent on these centres so far; and

(e) whether any reports in regard to the working of these centres have been received?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) No. But one of the functions of the Educational and Vocational Guidance Bureaux to be set up under the Five Year Plan is to explore the possibility of establishing such centres in their respective areas. Attention of the hon. Member is invited to Starred Question No. 258, dated 22nd November, 1954, by Shri S. N. Das and Shri Ibrahim regarding the functions of the Educational and Vocational Guidance organisation.

(b) to (e). As no information centres have been set up so far, the questions do not arise.

COUNSELLORS IN PART B STATES

***254. Sardar Hukam Singh:** Will the Minister of States be pleased to state:

(a) whether Counsellors are still functioning in any of the Part 'B' States; and

(b) if so, the names of the States where they are functioning?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes, Sir.

(b) The Patiala and East Punjab States Union.

NATIONAL CADET CORPS

***256. Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) whether it is proposed to expand the National Cadet Corps; and

(b) if so, the details of the scheme?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes.

(b) A statement is laid on the Table of the House. [See Appendix II, annexure No. 18.]

PENSIONS

***257. { Dr. Ram Subhag Singh:
Shri T. B. Vittal Rao:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government have effected certain changes in the rates of special pension or gratuity for the Junior Commissioned Officers;

(b) if so, what are the new rates of special pension or gratuity; and

(c) when the new rates will come into force?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 19.]

(c) The revised rates came into force from the 21st June, 1954.

SCHOOL TEXT BOOKS

***264. Shri Rishang Keishing:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that books written for schools in local tribal dialects are not allowed to be taught in Government Schools of the hill areas of the Manipur State;

(b) if so, the reasons therefor; and

(c) how the Government of Manipur propose to encourage the teaching of the tribal dialects in the Government Schools of the hill areas of that State?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (c). The requisite information has been called for and will be placed on the Table of the House.